

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.279  
TO BE ANSWERED ON 19.07.2018**

**ELECTRIFICATION IN THE COUNTRY**

**† 279. SHRI BHARAT SINGH:  
SHRI AJAY MISRA TENI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the extent of electrification carried out in the country during the last four years along with the total expenditure incurred thereon, State-wise; and**
- (b) the details of such electrification work carried out in Ballia district in Uttar Pradesh during the said period?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) : The State-wise details of electrification of inhabited census villages, intensive electrification of electrified villages, release of free electricity service connections to Below Poverty Line (BPL) Households under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and electrification of households under Saubhagya scheme during the last four years across the country along with funds disbursed, are placed at Annexure - I(a), I(b), I(c), I(d).**

**(b) : Under DDUGJY, intensive electrification works in 663 electrified villages have been completed and free electricity connections to 20,749 BPL households have been provided during the last four years in district Ballia, Uttar Pradesh. Similarly, 24,599 households have been electrified under Saubhagya since launch of the scheme i.e. for the year 2017-18.**

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**ANNEXURE-I(a)**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 279 TO BE ANSWERED IN THE LOK SABHA ON 19.07.2018.**

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**State-wise electrification of un-electrified villages, intensive electrification of villages and free electricity connections to BPL households released under DDUGJY during the last four years**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>Un-electrified villages</b>	<b>Intensive electrification of electrified village</b>	<b>Release of free electricity connection to BPL households</b>
1	Andhra Pradesh	-	14,822	7,42,462
2	Arunachal Pradesh	1,310	146	6,092
3	Assam	2,922	7,066	4,50,729
4	Bihar	2,983	26,311	28,44,550
5	Chhattisgarh	1,114	6,064	2,87,787
6	Gujarat	-	1,527	10,998
7	Haryana	-	207	62
8	Himachal Pradesh	34	855	328
9	Jammu & Kashmir	76	58	6,490
10	Jharkhand	2,628	7,725	2,50,470
11	Karnataka	39	5,660	1,98,289
12	Kerala	-	1,830	1,45,410
13	Madhya Pradesh	503	32,073	14,49,982
14	Maharashtra	-	349	15,546
15	Manipur	465	745	43,433
16	Meghalaya	943	58	3,702
17	Mizoram	101	177	10,755
18	Nagaland	88	248	14,503
19	Odisha	2,913	11,309	3,22,454
20	Punjab	-	397	1,206
21	Rajasthan	497	20,642	2,95,643
22	Sikkim	-	24	3,472
23	Tamilnadu	-	1,679	23,489
24	Telangana	-	-	25,265
25	Tripura	26	540	61,666
26	Uttar Pradesh	1,535	58,105	21,94,025
27	Uttarakhand	65	1,562	1,617
28	West Bengal	22	6,723	72,855
	<b>Total</b>	<b>18,264</b>	<b>2,06,902</b>	<b>94,83,280</b>

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**ANNEXURE-I(b)**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 279 TO BE ANSWERED IN THE LOK SABHA ON 19.07.2018.**

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**State-wise details of households electrified under Saubhagya scheme during the financial year 2017-18.**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>Number of Households Electrified</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>81,949</b>
<b>2</b>	<b>Assam</b>	<b>1,10,836</b>
<b>3</b>	<b>Bihar</b>	<b>4,49,016</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>1,55,490</b>
<b>5</b>	<b>Gujarat</b>	<b>15,748</b>
<b>6</b>	<b>Haryana</b>	<b>3,497</b>
<b>7</b>	<b>Himachal Pradesh</b>	<b>1,943</b>
<b>8</b>	<b>Jharkhand</b>	<b>1,25,389</b>
<b>9</b>	<b>Karnataka</b>	<b>59,709</b>
<b>10</b>	<b>Madhya Pradesh</b>	<b>11,49,748</b>
<b>11</b>	<b>Maharashtra</b>	<b>1,82,896</b>
<b>12</b>	<b>Manipur</b>	<b>746</b>
<b>13</b>	<b>Nagaland</b>	<b>473</b>
<b>14</b>	<b>Odisha</b>	<b>1,35,348</b>
<b>15</b>	<b>Rajasthan</b>	<b>2,12,555</b>
<b>16</b>	<b>Tamil Nadu</b>	<b>2,170</b>
<b>17</b>	<b>Telangana</b>	<b>23,803</b>
<b>18</b>	<b>Tripura</b>	<b>1,882</b>
<b>19</b>	<b>Uttar Pradesh</b>	<b>11,33,002</b>
<b>20</b>	<b>Uttarakhand</b>	<b>4,960</b>
<b>21</b>	<b>West Bengal</b>	<b>1,94,153</b>
	<b>Total</b>	<b>40,45,313</b>

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**ANNEXURE-I(c)**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 279 TO BE ANSWERED IN THE LOK SABHA ON 19.07.2018.**

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**State-wise details of Grant disbursed under DDUGJY during the last four years**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>Grant amount disbursed (Rs. Crore)</b>
1	Andhra Pradesh	344.48
2	Arunachal Pradesh	273.44
3	Assam	1,451.63
4	Bihar	4,255.08
5	Chhattisgarh	1,051.71
6	Gujarat	324.00
7	Haryana	31.00
8	Himachal Pradesh	28.35
9	J&K	64.90
10	Jharkhand	1,198.45
11	Karnataka	419.03
12	Kerala	236.61
13	Madhya Pradesh	1,815.64
14	Maharashtra	443.08
15	Manipur	163.82
16	Meghalaya	83.13
17	Mizoram	74.65
18	Nagaland	93.39
19	Orissa	1,974.85
20	Punjab	15.17
21	Rajasthan	1,383.45
22	Sikkim	17.93
23	Tamil Nadu	189.27
24	Telangana	95.96
25	Tripura	236.85
26	Uttar Pradesh	7,781.38
27	Uttarakhand	122.09
28	West Bengal	964.24
29	Puducherry	1.20
30	Andaman & Nicobar	1.26
<b>Total</b>		<b>25,136.06</b>

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**ANNEXURE-I(d)**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 279 TO BE ANSWERED IN THE LOK SABHA ON 19.07.2018.**

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**State-wise details of Grant disbursed under Saubhagya during the financial year 2017-18.**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>Grant amount disbursed (Rs. Crore)</b>
<b>1</b>	<b>Assam</b>	<b>41.99</b>
<b>2</b>	<b>Bihar</b>	<b>115.40</b>
<b>3</b>	<b>Chhattisgarh</b>	<b>42.81</b>
<b>4</b>	<b>J&amp;K</b>	<b>1.81</b>
<b>5</b>	<b>Jharkhand</b>	<b>69.71</b>
<b>6</b>	<b>Kerala</b>	<b>15.20</b>
<b>7</b>	<b>Madhya Pradesh</b>	<b>260.37</b>
<b>8</b>	<b>Maharashtra</b>	<b>15.17</b>
<b>9</b>	<b>Manipur</b>	<b>5.85</b>
<b>10</b>	<b>Nagaland</b>	<b>4.93</b>
<b>11</b>	<b>Odisha</b>	<b>76.36</b>
<b>12</b>	<b>Uttar Pradesh</b>	<b>864.01</b>
<b>13</b>	<b>Uttarakhand</b>	<b>13.30</b>
<b>14</b>	<b>West Bengal</b>	<b>13.71</b>
	<b>Total</b>	<b>1,540.63</b>

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